

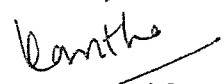
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/9/2018 AT 10.30 AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/442/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE PETITIONER(S) : Srinivas Venkatraman & 9 others
NAME OF THE RESPONDENT(S) : Royal splendour developers pvt ltd
UNDER SECTION : 12(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	CS KAVITHA SURANA	Resolution Professional	

ORDER

Counsel for RP present and made submissions. She is directed to make further submissions on the next date of hearing. Put up on 01.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr